

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2837

ANSWERED ON:23.07.2009

STREAMLINING WAKF ADMINISTRATION

Kumar Shri Vishwa Mohan;Rao Shri Kavuri Samba Siva;Singh Shri Pashupati Nath

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

(a) whether a comprehensive plan has been formulated for implementing a pilot project meant for streamlining Wakf Administration and introducing the process of e-governance; and

(b) if so, the details of funds being provided for implementing the said projects in each State of the country particularly in Jharkhand?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF MINORITY AFFAIRS(SALMAN KHURSHID)

(a) and (b):Proposal for comprehensive amendment of Wakf Act, 1995 and providing central assistance for computerization of data management as well as strengthening infrastructure of State Wakf Boards is under consideration of the Government.